

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). One case of giving fake degree in Ayurvedic medicine has been detected by the Delhi Police. A case FIR No. 359 dated 26-9-1981 under section 420 IPC Police Station Kalyan Puri, Delhi has been registered. The accused, one Shri Om Pal Singh, was arrested and the records relating to issue of medical degrees/diplomas have been seized from his office and residence.

(c) Suitable legal action is taken as and when any such case is reported to the Police.

Workers Participation in Management

620. SHRI CHITTA BASU: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that he had indicated in a speech on October 3, at Jamshedpur the possibility of participation by workers in the equity of the company to serve as a participatory model; and

(b) if so, will the Government throw further light on this subject?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) The 21-Member Committee which went into the question of workers' participation in management expressed the view that not less than 10 per cent of all new shares issued in future by a company in the private sector should be reserved exclusively as workers' shares and should be offered first to the workers of that company; where they do not purchase the shares, these may be offered to others.

Contract Labour in Different Departments of Central Government

621. SHRI CHITTA BASU: Will the Minister of LABOUR be pleased to state:

(a) whether there are contract labour in different Departments of the

Central Government, particularly in the Railways, P and T and Works and Housing;

(b) if so, the details thereof; and

(c) steps taken or proposed to be taken to absorb them in the regular employment?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (c). The information is being collected and will be laid on the Table of the House.

Panel to study Unauthorised Entry of Bangladesh Nationals to N.E. States.

622. SHRI CHITTA BASU:

SHRI SATYAGOPAL MISRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a panel has been formed recently by Government to study the problem of unauthorised entry of Bangladesh nationals to the border States in the North-East region;

(b) whether the panel has since produced any report; and

(c) if so, the salient features of the Report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) A Committee of Officers has been constituted for suggesting measures for strengthening security arrangements along the border.

(b) and (c). The Committee is yet to submit its report.

Assent to West Bengal Bills.

623. SHRI SOMNATH CHATTERJEE:

SHRI SUBODH SEN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many Bills sent by the West Bengal Legislative Assembly to the Central Government for President's assent are lying with the Central Government for getting assent;